

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 5779  
TO BE ANSWERED ON APRIL 03, 2018

BASIC FACILITIES IN SLUMS

No. 5779 SHRI GOPAL SHETTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has provided/proposes to take any step to provide basic facilities like sewer, congenial environment, power and water supply to the citizens living in slum clusters, particularly in Delhi, Mumbai, Kolkata, Chennai and other big cities of the country; and

(b) if so, the details thereof as on date and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY  
OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)

(a) & (b):- It is the responsibility of the State/Union Territory Governments to frame policies and implement schemes for improving the living conditions of slum dwellers.

Government of India through its programmatic interventions viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Pradhan Mantri Awas Yojana-(Urban) Mission, has been assisting States/ UTs in providing housing and basic civic amenities to the urban poor including slum dwellers of towns/cities including metropolitan cities of the country. The schemes envisage that houses constructed by the States / UTs should have basic civic infrastructure like water supply, sanitation, sewerage & septage management, storm water drainage, parks & green space, road, electricity etc.

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